

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1299  
ANSWERED ON:03.08.2006  
UNAUTHORISED ESTABLISHMENT OF ARMY SCHOOL  
Khan Shri Sunil

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether it has come to the notice of the Government that the Station Commander, Varanasi re-appropriated two Government buildings in August, 2001 for unauthorisedly opening an Army School under the aegis of Army Welfare Education Society (AWES) and also allowed construction of a building on A-1 defence land;
- (b) if so, the facts thereof;
- (c) whether any inquiry has been conducted into the matter;
- (d) if so, the outcome thereof; and
- (e) the follow-up action taken thereon?

**Answer**

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) Yes, Sir.

(b) to (e): A Court of Inquiry was ordered by the army authorities to ascertain the facts. The inquiry report has been recently received and is under examination.